

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1003 of 2020**

**IN THE MATTER OF:**

**Sarveshwar Creations Pvt. Ltd.**  
**(Through its Resolution Professional)**

**...Appellant**

**Versus**

**Union Bank of India**

**...Respondent**

**For Appellant:**                   **Shri Jayant Mehta, Shri Aditya Dewan and Shri Siddharth Chechani, Advocates**

**For Respondent:**               **Shri Krishnendu Datta, Advocate**  
  **Ms. Ekta Chaudhury (Caveator)**  
  **Ms. Ridhima Sethi, (Chief Manager Legal)**

**O R D E R**  
**(Virtual Mode)**

**08.03.2021**           It is stated that the copies of Judgements are to be filed.  
the same may be filed within two weeks.

List the Appeal 'for admission (after Notice) hearing' on 14<sup>th</sup> April, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*